

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/372(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	UCO BANK VS ROYSONS CERAMICS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. S.K. Ray, Adv.] For the Financial Creditor
Ms. S. Sanyal, Adv.
Ms. S. Sengupta, Adv.

Mr. A. Mondal, Adv.] for the Corporate Debtor
Mr. D. Kar, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Heard. **Reserved for Orders.**
3. Written Notes of submissions, if any, be filed by both the parties within Friday i.e. by 10.11.2023.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**